82

Engineering Projects (India) Ltd.

3236. SHRI PURNA CHANDRA MALIK:

SHRI ANIL BASU:

Will the Minister of INDUSTRY be pleased to state:

- (a) whether it is a fact that out of about 105 projects completed by the Engineering Projects (India) Limited, only two projects were unprofitable and that too due to some unfavourable terms accepted by its top management;
- (b) whether the performance record of the EPI is satisfactory; and
 - (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND **PETRO-CHEMICALS** (SHRI R.K. JAICHANDRA SINGH): (a) to (c) Engineering Projects (India) Limited has incurred losses mainly on their two overseprojects i.e. Al-Firdous Housing Project, Kuwait and Council of Ministers Building Project, Iraq. The main reasons for the losses are heavy escalation in prices during implementation of the projects; rigid attitude of the clients in the matter of acceptance of works, settlement of claims and release of guarantees, heavy interest burden and guarantee charges: onset of conflict between Iran and Iraq. The company is incurring large losses every year mainly on account of interest on overdrafts and Governments loans. The financial results on current operations excluding interest on loans are satisfactory.

Employment opportunities to handicapped persons in Public Sector Undertakings

3237. SHRI K. RAMACHANDRA REDDY: Will the Minister of INDUSTRY be pleased to state:

- (a) whether on the analogy of the Railway-workshop at Kharagpur giving job opportunities to handicapped persons, Government have provided such opportunities to handicapped persons in various public sector undertakings;
- (b) if so, the details of such undertakings and number of handicapped persons employed in each of those undertakings, and
- (c) whether Government propose to make it obligatory for the public undertakings to give employment to handicapped persons?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETRO-CHEMICALS (SHRI R.K. JAICHANDRA SINGH): (a) and (c) Government have issued guidelines to all Contral Public Sector Undertakings advising them to reserve 3% of the vacancies in groups C and D posts for physically handicapped persons.

(b) Based on the information available with the Government, a statement indicating the number of handicapped persons employed in various Public Sector Undertakings is given below: